

various savings schemes (CTD and RD) in Sub/Branch Post Offices are not made in their accounts by the Head Post Office as a result of which depositors have to face a lot of difficulties at the time of withdrawal of money; and

(b) if so, the action taken so far in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) 23 complaints pertaining to differences in balances in Recurring Deposit/ Commulative Time Deposit accounts were received during the year 1984-85. Of these, 10 complaints have been settled and the remaining 13 complaints are under process. The delinquent official has been placed under suspension.

[English]

Licences to foreign Countries for Collaboration in consumer goods industry

4798. SHRIMATI GEETA MUKHERJEE : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the details of consumer goods industries in which foreign companies have been given licences during the last three years and the particulars of such companies to which such licences were given;

(b) the details of consumer goods industries for which foreign collaboration was allowed during the last three years and particulars of the collaborating companies on foreign and Indian side where such permissions were given in the last three years; and

(c) the reasons for such licences or permission for such collaboration ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : Govern-

ment have approved 590, 673 and 752 proposals for foreign collaboration during 1982, 1983 and 1984 respectively. The particulars of foreign collaboration proposals approved, viz. name of the Indian Company, foreign collaborator, item of manufacture, nature of collaboration are published on quarterly basis by the Indian Investments Centre as a supplement to its Monthly News Letter. Copies of the publication are sent regularly to the Parliament Library.

(c) : The tie-ups are sanctioned on the basis of needs in areas of production technology, import substitution and export promotion.

Workers in Khadi and Village Industries in different states

4799. SHRIMATI PHULRENU GUHA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of workers working under different schemes of Khadi and Village Industries in different States.

(b) how many of them are women; and

(c) the minimum and maximum earning per person and their average income ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) A statement showing employment position in KVI sector during 1983-84 is attached.

(b) The share of women in overall employment in the Khadi & village Industries sector is about 45%.

(c) During 1984-85 maximum per capita earning in Khadi & Village Industries sector was Rs. 2401 per annum while minimum per capita earning was Rs. 100. The average per capita earning was Rs. 750/- per annum.